

Through Fax/Mail

(J.H.C. Sch. 1-7)

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From:

**Nalin Kumar,**  
Registrar (Administration) I/c.,  
High Court of Jharkhand,  
Ranchi.

File No. XIX(I)/5/2019-20/ Apptt.

Letter No. \_\_\_\_\_/ Apptt.

Dated: \_\_\_\_\_

To,

All the Principal District & Sessions Judges of the State of Jharkhand  
including the Judicial Commissioner, Ranchi.

Sub: - Nomination for attending 3<sup>rd</sup> State Level Meet of DLSAs of Jharkhand on 20-21  
March, 2021 at Nyaya Sadan, Ranchi.

Sir / Madam,

With reference to the subject noted above, I am directed to inform that the Hon'ble Court has been pleased to nominate **all the Chairpersons and the Secretaries** of the District Legal Services Authorities (DLSAs) of Jharkhand to attend **3<sup>rd</sup> State Level Meet of DLSAs of Jharkhand on 20-21 March, 2021 at Nyaya Sadan, Ranchi.**

You are, therefore, requested to attend the Meet and also direct the Secretary, DLSA at your Judgeship to attend the aforesaid Meet.

Accordingly, all the nominated Officers are accorded necessary permission to leave the Headquarters for attending the Meet.

This is for your information and needful.

Yours sincerely,

Sd/- **Nalin Kumar**

Registrar (Administration) I/c.

Memo no. 1328 /Apptt.

dated, the Ranchi 12/03/2021

Copy forwarded to the Member Secretary, JHALSA, Ranchi for information and needful with reference to his Letter No. JHALSA/448/2021 dated 05.03.2021 / the Director, Judicial Academy Jharkhand, Ranchi for information / the ✓ C.P.C. I/c., e-Courts Project High Court of Jharkhand, Ranchi for information and also for getting uploaded the letter on the Court's website.

*Nalin*  
12/3/21  
Registrar (Administration) I/c.